

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

110
155/KB/2018
C.P.(IB) No.21/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company	Mascot Petrochem Pvt.Ltd.-Vs- SCIDPL & VE (JV)		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) D.N. Sharma, Advocate
Ratnesh Kr. Rai, Advocate
Anurag Barua, Advocate
Srinjoy Bhattacharya, Advocate

} For the Applicant

ORDER

Ld. Counsel for the petitioners are present.

As per directions of the Hon'ble NCLAT notice be issued on the Corporate Debtor. Petitioner to file affidavit of service of notice within seven days.

List on 26.02.2018 for admission.

(Jinan K.R.)
Member (Judicial)

(V.P. Singh)
Member (Judicial)